

(c) the break-up of such employees in each such mill ?

THE MINISTER OF STATE OF THE MINISTRY OF SUPPLY AND TEXTILES (SHRI CHANDRA SHEKHAR SINGH) : (a) According to the latest available information 54 cotton textile mills are working in the City of Bombay.

(b) 62 Cotton Textile Mills were working in the City of Bombay as on January 1, 1960.

(c) The Maharashtra State Textile Corporation has informed that no mill has been re-started by the Government of Maharashtra with financial assistance from the union Govt.

(d) and (e). Do not arise.

Employment to Retrenched Employees of Cotton Mills in Bombay

4971. SHRI HUSSAIN DALWAI : Will the Minister of SUPPLY AND TEXTILES be pleased to state :

(a) the steps Government propose to take to give employment to cotton mill workers from Bombay, which are likely to be closed in view of the new textile policy declared by Government;

(b) whether Government are aware that at one stage the mill-owners of Bombay had expressed willingness to shift their mills to backward areas of Maharashtra, provided they were given permission to dispose of huge plots of land occupied by their mills in the city of Bombay; and

(c) whether Government of Maharashtra had turned down their request to put down the incidence of land value in Bombay which had reached at the highest rate in India ?

THE MINISTER OF STATE OF THE MINISTRY OF SUPPLY AND TEXTILES (SHRI CHANDRA SHEKHAR SINGH) : (a) If any textile mills in any part of the country close down they would do so on account of their intrinsic lack of viability and not in view of the new Textile Policy. It is obvious that loss making units cannot run perpetually. The measures that Govt. proposes to take under the new Textile Policy for the benefit of workers in such inevitable circumstances have been enunciated in the policy, which has already been laid on the Table of the House

(b) Yes, Sir.

(c) According to available information, these cases were not followed up by the parties to the point that a decision could be taken.

Purchase of Raw Jute by J.C.I.

4972. SHRI GADADHAR SAHA : Will the Minister of SUPPLIES AND TEXTILES be pleased to state :

(a) the volume of marketable raw jute available in the market and the volume, percent of raw jute directly purchased by Jute Corporation of India during 1982 to 1984 year-wise, State-wise and the prices per quintal year-wise and State-wise; and

(b) the prices fixed by Agricultural Costs and Prices Commission for the current year ?

THE MINISTER OF STATE OF THE MINISTRY OF SUPPLY AND TEXTILES (SHRI CHANDRA SHEKHAR SINGH) : (a) A statement is given below.

(b) The minimum statutory price for W-5 Grade of raw jute in Assam has been fixed at Rs. 215/- per quintal for the current jute session 1985-86 on the basis of the recommendations of the Agricultural Prices Commission. Prices for other varieties and grade have been fixed keeping in view the normal market differential.